

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

218. IA/3449/2023 IA/4938/2023 IA/1190/2024 IA/1692/2024

IA(LIQ.)/27/2024 C.P. (IB)/4356(MB)2019

**IN THE MATTER OF**

Jayprabhu Industries LLP

VS

Mudra Denim Pvt ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 18.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant/RP:- Adv. Ayush Rajani (PH)  
For the CoC:- Adv. Prakash Shinde (PH)  
For the Respondent:

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**ORDER**

Adjourned to **20.08.2024**.

SD/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

SD/-  
REETA KOHLI  
Member (Judicial)